

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.09.2021(THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp.App (AT)(CH) (Ins) No. 217/2021	Mr. T. Prabhakar V Mr. S. Krishnan IRP of Green Valleys Shelters (P) Ltd & 2 Ors	A S Sathish Kumar	
2.	Comp.App (AT)(CH) (Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr	Avinash Krishnan Ravi	
3.	Comp.App (AT)(CH) (Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) (Ins) No.97/2021	Manmohan Singh Jain Vs State Bank of India & Anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH) (Ins) No. 178/2021	Emaar Hills Township P Ltd V Srinivas Manthena & anr	Sriram Venkatvaradhan	
6.	Comp App (AT)(CH) (Ins) No. 187/2021	Udayakumar V Jindal Steels & Anr	DO Kaviya Nathan Devasenapathi Rajeswaran	Ramalingam Associates-R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH) (Ins) No. 145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar-R1 Pradeep Nayak-R2 Akash Sherwal R3
8.	Comp App (AT) (CH) (Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	C P Niveda Aparajitha Viswanath	T. Shanmugam

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	TA No. 13/2021 (Comp App (AT) (Ins) No. 850/2019)	S. P Coal Resources P Ltd V Indus Fila Ltd & 3 ors	Goutham Shishankar	Supriya Jain Tushar Mudgal for RP Yugank Goel – R2 Shreyas Jayasimha Akash Sherwal – R4

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For Assistance,

- 1.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

- 2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)